

The Rights of Persons Affected by Leprosy and Members of their Family (Protection against Discrimination and Guarantee of Social Welfare) Bill, 2021

SHRI K.T.S. TULSI (Chhattisgarh): Sir, I move for leave to introduce a Bill to protect the human rights of persons affected by leprosy, to eliminate discrimination against them and their families, to promote their social welfare, to take steps for the prevention and control of leprosy and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI K.T.S. TULSI: Sir, I introduce the Bill.

The Criminal Laws (Amendment) Bill, 2021

SHRI K.T.S. TULSI (Chhattisgarh): Sir, I move for leave to introduce a Bill further to amend the Indian Penal Code, 1860; the Code of Criminal Procedure, 1973 and the Indian Evidence Act, 1872.

The question was put and the motion was adopted.

SHRI K.T.S. TULSI: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2021 (amendment of the Tenth Schedule)

SHRI K.T.S. TULSI (Chhattisgarh): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI K.T.S. TULSI: Sir, I introduce the Bill.

The Arms (Amendment) Bill, 2021

DR. FAUZIA KHAN (Maharashtra): Sir, I move for leave to introduce a Bill further to amend the Arms Act, 1959.

The question was put and the motion was adopted.